

HARYANA VIDHAN SABHA

ADDENDUM

TO THE

LIST OF BUSINESS FOR THE MEETING OF THE HARYANA VIDHAN SABHA TO BE HELD IN THE HALL OF THE HARYANA VIDHAN SABHA, VIDHAN BHAWAN, CHANDIGARH, ON FRIDAY, THE 20TH FEBRUARY, 2009 AT 2.00 P.M.

In item No. **VII** i.e. “Legislative Business”, after Sr.No. 7 add the following :-

8. The Haryana Value Added Tax (Amendment) Bill, 2009. A MINISTER to introduce the Haryana Value Added Tax (Amendment) Bill;

to move that the Haryana Value Added Tax (Amendment) Bill be taken into consideration at once ;

Also to move that the Bill be passed.

9. The Haryana Municipal Corporation (Amendment) Bill, 2009. A MINISTER to introduce the Haryana Municipal Corporation (Amendment) Bill;

to move that the Haryana Municipal Corporation (Amendment) Bill be taken into consideration at once ;

Also to move that the Bill be passed.

**CHANDIGARH:
THE 19TH FEBRUARY, 2009.**

**SUMIT KUMAR,
SECRETARY.**